

21.12.2023
Mithun
List – D/L
Sl. No. 13-15.
Ct. No. 655.

C.O.3985 of 2013

Monoranjan Mondal
-Vs.-
Bardhaman Gramin Bank
With
C.O.3986 of 2013

Monoranjan Mondal
-Vs.-
Union of India & Ors.
With
C.O.3987 of 2013

Monoranjan Mondal
-Vs.-
State of West Bengal & Ors.

Petitioner is not represented.

There is reasonable ground to believe that the petitioner has lost interest to proceed with the present cases.

Accordingly, revisional applications being C.O. No.3985 of 2013, C.O. No.3986 of 2013 and C.O. No.3987 of 2013 are dismissed for default.

Interim order, if any, stands vacated.

There will be no order as to costs.

(Prasenjit Biswas, J.)